## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## APPEAL NO. 113 OF 2015 & IA NOS. 183, 184, 185 & 186 OF 2015

Dated: 27th April, 2018

Present: Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

Niko Resources Ltd. .... Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Abhas Kumar

Mr. Vishnu Sharma

Counsel for the Respondent(s) : Mr. Sumit Kishore for R-1

Ms. L. Elizabeth Philip Mr.Kaustav Som for R-2

## **ORDER**

List the matter on <u>10.08.2018</u> as agreed by the learned counsel appearing for both the parties.

(Justice N.K. Patil) Judicial Member kt/vg (B.N. Talukdar)
Technical Member (P&NG)